

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 98 of 2013

Dated : 20th May, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

**Punjab State Power Corporation Ltd.Appellant(s)
Versus**

**Punjab State Electricity Regulatory Commission & Ors.
...Respondent (s)**

**Counsel for the Appellant (s): Mr. Anand K. Ganesan
Ms. Swapna Seshadri**

ORDER

Admit. Issue notice to the Respondents returnable on 02.07.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **02.07.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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